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NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

2/12

C.P No. 1546/(MAH)/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 19.01.2018



NAME OF THE PARTIES:

Venkatesh Sanitation

V/s.

Rudrani Health Care Services Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
1	CS Ritesh Mahajan	PCS for Petitioner	
2	Arun M. Debnikale	PCS for Respondent	

ORDER

CP No. 1546/I&BP/NCLT/MB/MAH/2017

At request of the Petitioner's Counsel, list this matter on 21.02.2018.

Sd/-

V. NALLASENAPATHY
Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR
Member (Judicial)